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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH, KOLKATA



AN APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNAL ACT, 1985

O.A. No. 1711 of 2015

In the matter of:

Arpita Dwari,

daughter of Late Amal Krishna

Dari residing at Nasrapara Lane,

Kripamoyeetala, P.O. & P.S.

Ranaghat, District Nadia, PIN

741201.

... Applicant

-Versus-

1. The Union of India, service
through the General Manager,
Communication and I.T.
Department of Posts, SPB-I/C
Section, Dak Bhawan, Parliament
Street, New Delhi-110001.

McCall 26/7/17

2. The Director of Postal Service (Staff) office of the Chief Post Master General, West Bengal Circle, Yogayog Bhawan, Kolkata-700012.

3. The Assistant Director of Postal Service (Staff) office of the Chief Post Master General, West Bengal Circle, Yogayog Bhawan, Kolkata-700012.

4. The Senior Superintendent, Kolkata RMS Division, Kolkata-700001.

5. The Section Officer, SPB-I/C, Department of Postal office of the Chief Post Master General Yogayog Bhawan, Kolkata-700012.

6. Chhaya Dari, wife of Amal Krishna Dari, residing at Nasrapara Lane, Kripamoyeetala,

PL 6/4/2018
10/10/2018

P.O. & P.S. Ranaghat, District

Nadia, PIN 741201.

... Respondents

ReDatta
10/11/17

No. O.A. 350/01711/2015

Date of order: 26.7.2017

Present: Hon'ble Mr. S.K. Patnaik, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : None

For the Respondents : None

O R D E R (Oral)

S.K. Patnaik, Judicial Member:

None appears for the applicant.

2. This is a case of 2015. It seems that the applicant has lost interest in pursuing the matter as he was also found to be absent on previous occasions.

3. The O.A. is thus dismissed for default.

(Dr. Nandita Chatterjee)
Administrative Member

(S.K. Patnaik)
Judicial Member

SP